

(Shipping) under the Merchant Shipping Act, 1958.

(d) The report is awaited.

(e) Entrance channel to Port was not blocked by the sunken Dredger. Channel is clear for navigation. Dredging Corporation of India have deployed another dredger at Paradip.

Posting of Working Women

*48. SHRIMATI GEETA MUKHERJEE: Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state :

(a) whether she is aware that after a recommendation of the National Committee on International Women's Year, in 1976 regarding the necessity of posting government employee, husband and wife team, together Circular No. 3-265/75-WW dated 28 February, 1976 was issued by the Department of Social Welfare to all Ministries of the Government of India, asking them to make all possible efforts to post husband and wife team together;

(b) whether she is also aware that this Circular now has become almost a dead letter and sympathetic consideration is often not given to the applicants in their postings;

(c) whether it is a fact that a large number of women employees are put to great difficulty and are even forced to resign after marriage and child-births became their husbands are posted at other stations; and

(d) if so, whether her Ministry propose to issue a fresh Circular in this regard and monitor the implementation of the same with the other departments ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDU LAL CHANDRAKAR) : (a) Yes, Sir.

(b) No, Sir.

(c) No specific cases of resignation have come to the notice of this Ministry. However, requests for assistance are occasionally received from husbands/wives for posting of husband-wife team at the same station.

(d) The matter is under consideration.

Foreign Shipping Companies Affecting Indian Trade by Charging Less and Carrying More from Indian Ports

*49. SHRI BANWARI LAL PUROHIT: SHRI SRI HARI RAO : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government's attention has been drawn to the news item captioned "Foreign Shipping units charge less, carry more" appearing in the Hindustan Times dated 20 June, 1985;

(b) if so, whether it is a fact that due to foreign shipping companies charging less and lifting sizeable cargo from Indian ports, a deep dent has been made in our sea borne trade;

(c) the details of the foreign shipping companies which are charging less and lifting sizeable cargo;

(d) whether Government propose to review the position keeping in view the trend of foreign shipping companies; and

(e) if not, the reasons therefor ?

THE MINISTER 'OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) Yes Sir,

(b) The share of the Indian Lines in the overall import export trade of the country during the years 1980-81 to 1983-84 was as follows :

Year	Total sea borne imports and exports.	Exports and imports carried by Indian vessels. (in million tonnes)	Percentage of cargo carried by Indian vessels to total cargo.
1980-81	74.93	24.21	32.30
1981-82	77.36	24.27	31.37
1982-83	77.76	32.24	41.46
1983-84	75.79	30.96	40.85

There was a marginal decrease in the share of Indian flag vessels during 1983-84